

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)(Dis)/9/2024 in Company Petition IB/112/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Infiniti Techlabs LLP
NAME OF THE RESPONDENT(S)	Veda Vyas Gangula
UNDER SECTION	10 of IBC

ORDER

IA (IBC)(Dis)/9/2024

Present: Ld. Counsel Mrs. JVL Bharati for the Liquidator.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)